

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2315  
ANSWERED ON 13<sup>TH</sup> MARCH, 2025**

**NATIONAL HIGHWAYS FEE (DETERMINATION OF RATES AND  
COLLECTION) RULES, 2008**

**2315. SHRI K C VENUGOPAL:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) whether there is any plan to amend the National Highways Fee (Determination of Rates and Collection) Rules, 2008, to address concerns related to toll rates, exemptions or collection mechanisms, if so, the details thereof;**
- (b) the total toll collection across National Highways (NHs) in the last five years and the manner in which this revenue has been utilized for infrastructure development and maintenance;**
- (c) the actions that have been taken to ensure the completion of pending works such as underpasses, service roads, and drainage systems on toll roads as per the agreement with contractors;**
- (d) the penalties that have been imposed on toll contractors for non-compliance with contractual obligations and the total amount actually recovered from them so far; and**
- (e) whether there are any monitoring mechanisms in place to ensure that toll contractors complete all mandated infrastructure works on time and if so, the steps taken against repeated violations?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) Government is working to address various issues pertaining to the levy of user fee and to enhance operational efficiency and promote convenience of the road user at Fee Plaza.**

**(b) The year-wise user fee collection at fee plazas on the National Highways during the last five (05) Years are as under:**

<b>Financial Year</b>	<b>User fee collection (In Crore Rupees)</b>
<b>2019-20</b>	<b>27,503.86</b>
<b>2020-21</b>	<b>27,926.66</b>
<b>2021-22</b>	<b>33,928.67</b>
<b>2022-23</b>	<b>48,032.40</b>
<b>2023-24</b>	<b>55,882.13</b>

**Further, the revenue collected by the Government from user fee collection is deposited in Consolidated Fund of India (CFI) and the funds provided through budgetary allocations are utilised for the development of National Highways.**

**(c) The Contract Agreement with user fee collecting agencies are entered into for collection of user fee and maintenance of adjacent toilet blocks.**

**Other construction works viz. Highways, underpasses, service roads and drainage work, are undertaken through separate contract agreements with individual civil works contractors, in accordance with the terms and conditions specified in the respective concession/contract agreements. There is no role of user fee collecting agencies for the construction work under Public Funded highway sections. However, user fee collection starts after the substantial completion of the Projects.**

**(d) The details of penalties imposed on user fee collecting contractors in the last 02 years, for breach of Contractual Obligations, are at Annexure.**

**(e) Same as outlined in the reply to part (c) of this question.**

**ANNEXURE**

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 2315 FOR ANSWER ON 13.03.2025 ASKED BY SHRI K C VENUGOPAL REGARDING NATIONAL HIGHWAYS FEE (DETERMINATION OF RATES AND COLLECTION) RULES, 2008.**

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**The details of penalties imposed on user fee collecting contractors in the last 02 years, for breach of Contractual Obligations:**

<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
1.	Financial penalty imposed.	Delhi	M/s Riddhi Siddhi Associates	3,00,000	11.06.2024
2.	Financial penalty imposed.	Delhi	M/s Skylark Infra Engineering Pvt. Ltd.	5,00,000	23.11.2023
3.	Financial penalty imposed.	Delhi	M/s Riddhi Siddhi Associates	2,00,000	15.09.2024
4.	Financial penalty imposed.	Delhi	M/s Riddhi Siddhi Associates	6,00,000	10.01.2025
5.	Financial penalty imposed.	Delhi	M/s Skylark Infra Engineering Pvt. Ltd.	5,00,000	05.02.2025
6.	Failure to deploy staff under clause 23 of the agreement	Bengalure	M/s Ganeshgarhia Constructions Pvt.Ltd (Chowlaggere Toll plaza)	2,00,000	15.11.2025
7.	Financial penalty imposed.	Uttarakhand	M/s Prakash Asphaltting & Toll Highways (India) Ltd.	2,00,000	05.02.2025
8.	Financial	Uttarakhand	M/s Skylark	1,00,000	03.10.2024

<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
	<b>penalty imposed.</b>		<b>Infra Engg. Pvt. Ltd.</b>		
<b>9.</b>	<b>Financial penalty imposed.</b>	<b>Uttarakhand</b>	<b>M/s Jandu Construction India Pvt. Ltd.</b>	<b>1,00,000</b>	<b>31.05.2024</b>
<b>10.</b>	<b>Financial penalty imposed.</b>	<b>Jammu</b>	<b>M/s Rakesh Kumar Choudhary</b>	<b>1,00,000</b>	<b>05.09.2024</b>
<b>11.</b>	<b>Financial penalty imposed.</b>	<b>Jammu</b>	<b>M/s Rakesh Kumar Choudhary</b>	<b>1,00,000</b>	<b>05.09.2024</b>
<b>12.</b>	<b>Financial penalty imposed.</b>	<b>Jammu</b>	<b>M/s Rakesh Kumar Choudhary</b>	<b>1,00,000</b>	<b>05.09.2024</b>
<b>13.</b>	<b>Financial penalty imposed.</b>	<b>Jammu</b>	<b>M/s Rakesh Kumar Choudhary</b>	<b>1,00,000</b>	<b>05.09.2024</b>
<b>14.</b>	<b>Financial penalty imposed.</b>	<b>Jammu</b>	<b>M/s Rakesh Kumar Choudhary</b>	<b>1,00,000</b>	<b>10.01.2025</b>
<b>15.</b>	<b>Financial penalty imposed.</b>	<b>Jammu</b>	<b>M/s Rakesh Kumar Choudhary</b>	<b>1,00,000</b>	<b>10.01.2025</b>
<b>16.</b>	<b>Financial penalty imposed.</b>	<b>Jammu</b>	<b>M/s Rakesh Kumar Choudhary</b>	<b>1,00,000</b>	<b>10.01.2025</b>
<b>17.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s. Eagle Infra India Ltd.</b>	<b>1,00,000</b>	<b>21.10.2024</b>
<b>18.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s. Sonu Kumar</b>	<b>1,00,000</b>	<b>11.12.2024</b>
<b>19.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s. Sonu Kumar</b>	<b>1,00,000</b>	<b>16.01.2025</b>
<b>20.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s. Mandeepa Enterprises</b>	<b>1,00,000</b>	<b>11.12.2024</b>

<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
21.	Financial penalty imposed	Jaipur	M/s. Mandeepa Enterprises	1,00,000	16.01.2025
22.	Financial penalty imposed	Jaipur	M/s. Shakar Global Ltd.	1,00,000	04.10.2024
23.	Financial penalty imposed	Jaipur	M/s. Shakar Global Ltd.	2,00,000	11.12.2024
24.	Financial penalty imposed	Jaipur	M/s. Shakar Global Ltd.	1,00,000	10.01.2024
24.	Financial penalty imposed	Jaipur	M/s. Riddhi Siddhi & Associates	1,00,000	22.08.2024
26.	Financial penalty imposed	Jaipur	M/s. Riddhi Siddhi & Associates	2,00,000	14.10.2024
27.	Financial penalty imposed	Jaipur	M/s. Riddhi Siddhi & Associates	1,00,000	12.12.2024
28.	Financial penalty imposed	Jaipur	M/s. Riddhi Siddhi & Associates	1,00,000	16.01.2025
29.	Financial penalty imposed	Jaipur	M/s. Ram Niwas & Company	1,00,000	10.01.2025
30.	Financial penalty imposed	Jaipur	M/s. Ashmi Road Carriers Pvt. Ltd.	3,00,000	30.01.2025
31.	Financial penalty imposed	Jaipur	M/s. Prakash Asphaltting & Toll Highways (I) Ltd.	1,00,000	16.01.2025
32.	Financial penalty imposed	Jaipur	M/s. Prakash Asphaltting & Toll Highways (I) Ltd.	1,00,000	03.02.2025
33.	Financial	Jaipur	Jai Singh &	4,00,000	06.08.2024

<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
	<b>penalty imposed</b>		<b>Company</b>		
<b>34.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Dinesh Rai (Rajora Toll)</b>	<b>2,00,000</b>	<b>05.02.2025</b>
<b>35.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Eagle Infra India Pvt. Ltd.( Bhandarej)</b>	<b>1,00,000</b>	<b>22.10.2024</b>
<b>36.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Ashmi Road Carriers Pvt Ltd. (Jaswantgarh)</b>	<b>2,00,000</b>	<b>05.08.2024</b>
<b>37.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Ashmi Road Carriers Pvt Ltd. (Malera)</b>	<b>2,00,000</b>	<b>05.08.2024</b>
<b>38.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s OM Enterprises (Malera)</b>	<b>2,00,000</b>	<b>30.12.2024</b>
<b>39.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Coral Associates, Udaipur (Dakan Kotra)</b>	<b>2,00,000</b>	<b>08.11.2024</b>
<b>40.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Ashmi Road Carriers Pvt Ltd. (Dakan Kotra)</b>	<b>5,00,000</b>	<b>20.01.2025</b>
<b>41.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Umesh Kumar (Dhulepura)</b>	<b>6,25,000</b>	<b>12.09.2024</b>
<b>42.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Coral Associates, Udaipur (Khachrol)</b>	<b>1,00,000</b>	<b>08.11.2024</b>
<b>43.</b>	<b>Financial penalty</b>	<b>Jaipur</b>	<b>M/s Roadlink Infratech</b>	<b>1,00,000</b>	<b>19.11.2024</b>

<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
	<b>imposed.</b>		<b>(Beermandi)</b>		
<b>44.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Synergy Engineers Group Pvt. Ltd. (Simliya &amp; Fatehpur)</b>	<b>2,00,000</b>	<b>26.12.2024</b>
<b>45.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s. Rishiraj Singh, Kota.</b>	<b>1,00,000</b>	<b>07.02.2025</b>
<b>46.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Raja Ram Godara</b>	<b>2,00,000</b>	<b>15.02.2021</b>
<b>47.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Renu</b>	<b>1,00,000</b>	<b>14.02.2024</b>
<b>48.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Suresh Chandra Agarwal</b>	<b>10,000</b>	<b>15.03.2023</b>
<b>49.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Khalatkar Construction infra Pvt. Ltd.</b>	<b>1,00,000</b>	<b>22.08.2023</b>
<b>50.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Khalatkar Construction infra Pvt. Ltd.</b>	<b>10,000</b>	<b>30.04.2024</b>
<b>51.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Dimple Choudhary</b>	<b>1,00,000</b>	<b>17.03.2021</b>
<b>52.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Raja Ram Godara</b>	<b>1,00,000</b>	<b>15.02.2021</b>
<b>53.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Sahakar Global Ltd.</b>	<b>10,000</b>	<b>27.02.2021</b>
<b>54.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Dinkar Commercial Pvt. Ltd.</b>	<b>3,00,000</b>	<b>14.07.2021</b>
<b>55.</b>	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Dinkar Commercial Pvt. Ltd.</b>	<b>1,00,000</b>	<b>30.12.2021</b>

<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
56.	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Surendra Kumar Shukla</b>	<b>10,000</b>	<b>04.04.2024</b>
57.	<b>Financial penalty imposed</b>	<b>Jaipur</b>	<b>M/s Banco Construction Pvt. Ltd.</b>	<b>2,00,000</b>	<b>26.10.2023</b>
58.	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Anil Kumar Shukla</b>	<b>1,00,000</b>	<b>28.05.2024</b>
59.	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s A S Multi Services</b>	<b>1,00,000</b>	<b>27.05.2024</b>
60.	<b>Financial penalty imposed. Debarment done.</b>	<b>Jaipur</b>	<b>M/s Riddhi Siddhi Associates</b>	<b>1,00,000</b>	<b>07.05.2024</b>
61.	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s NOOR MOHAMMAD</b>	<b>1,00,000</b>	<b>04.10.2024</b>
62.	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Riddhi Siddhi Associates</b>	<b>2,00,000</b>	<b>05.09.2024</b>
63.	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Ganeshgarhia Construction Co.</b>	<b>1,00,000</b>	<b>15.10.2024</b>
64.	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Anil kumar Shukla</b>	<b>2,00,000</b>	<b>03.02.2023</b>
65.	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Lalji Pathak</b>	<b>2,00,000</b>	<b>16.06.2023</b>
66.	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s khatakar Construction Infra Pvt.Ltd.</b>	<b>1,00,000</b>	<b>07.08.2024</b>
67.	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s Ranchor Infra Developers</b>	<b>2,00,000</b>	<b>25.05.2023</b>



<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
			<b>Pvt.Ltd.</b>		
<b>68.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>Ridhi Sidhi Housing Pvt. Ltd.</b>	<b>2,00,000</b>	<b>22.01.2024</b>
<b>69.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s GTB Global Services Pvt. Ltd.</b>	<b>2,00,000</b>	<b>10.09.2023</b>
<b>70.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s PC Maloo</b>	<b>2,00,000</b>	<b>15.04.2024</b>
<b>71.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s PC maloo</b>	<b>2,00,000</b>	<b>30.12.2023</b>
<b>72.</b>	<b>Financial penalty imposed.</b>	<b>Jaipur</b>	<b>M/s PC maloo</b>	<b>2,00,000</b>	<b>16.06.2024</b>
<b>73.</b>	<b>Penalty</b>	<b>Chandigarh</b>	<b>RK Jain</b>	<b>10,00,000</b>	<b>31.10.2023</b>
<b>74.</b>	<b>Financial penalty imposed.</b>	<b>Chandigarh</b>	<b>M/s Renu</b>	<b>1,00,000</b>	<b>10.10.2024</b>
<b>75.</b>	<b>Financial penalty imposed.</b>	<b>Chandigarh</b>	<b>Sahakar global</b>	<b>2,00,000</b>	<b>03.02.2025</b>
<b>76.</b>	<b>Financial penalty imposed.</b>	<b>Chandigarh</b>	<b>Sahakar global</b>	<b>60,000</b>	<b>06.01.2025</b>
<b>77.</b>	<b>Financial penalty imposed.</b>	<b>Chandigarh</b>	<b>PATH</b>	<b>60,000</b>	<b>06.01.2025</b>
<b>78.</b>	<b>Financial penalty imposed.</b>	<b>Chandigarh</b>	<b>M/s Sahakar Global Ltd.</b>	<b>1,00,000</b>	<b>09.12.2024</b>
<b>79.</b>	<b>Financial penalty imposed.</b>	<b>Chandigarh</b>	<b>M/s Ranchor Infra Developers Pvt. Ltd.</b>	<b>12,00,000</b>	<b>19.01.2025</b>
<b>80.</b>	<b>Financial</b>	<b>Chandigarh</b>	<b>Eagle Infra</b>	<b>1,00,000</b>	<b>21.05.2024</b>

<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
	<b>penalty imposed</b>		<b>India Pvt. Ltd.</b>		
<b>81.</b>	<b>Penalty</b>	<b>Chandigarh</b>	<b>Ashmi Road Carriers pvt ltd</b>	<b>22,64,000</b>	<b>31.01.2024</b>
<b>82.</b>	<b>Penalty</b>	<b>Chandigarh</b>	<b>M/s Rakesh Kumar Choudhary</b>	<b>1,00,000</b>	<b>11.12.2024</b>
<b>83.</b>	<b>Penalty</b>	<b>Chandigarh</b>	<b>M/s Umesh Kumar</b>	<b>1,00,000</b>	<b>29.11.2024</b>
<b>84.</b>	<b>Penalty</b>	<b>Chandigarh</b>	<b>M/s Skylark Infra Engineering Pvt. Ltd</b>	<b>1,00,000</b>	<b>15.01.2025</b>
<b>85.</b>	<b>Penalty</b>	<b>Chandigarh</b>	<b>M/s NXT Infra MCP Highways Pvt. Ltd.</b>	<b>1,00,000</b>	<b>23.01.2025</b>
<b>86.</b>	<b>Penalty</b>	<b>Patna</b>	<b>Sonu Kumar</b>	<b>3,00,000</b>	<b>Dec-24</b>
<b>87.</b>	<b>Penalty</b>	<b>Chennai</b>	<b>M/s. SU Toll Roads Pvt. Ltd.</b>	<b>1,00,000</b>	<b>11.11.2024</b>
<b>88.</b>	<b>Penalty</b>	<b>Chennai</b>	<b>M/s.Skylark Infra Engineering Pvt Ltd</b>	<b>3,00,000</b>	<b>14.10.2024</b>
<b>89.</b>	<b>Penalty</b>	<b>Chennai</b>	<b>M/s. MD yousuf ali</b>	<b>1,00,000</b>	<b>11.11.2024</b>
<b>90.</b>	<b>Penalty</b>	<b>Bhopal</b>	<b>M/s Khalkatkar Construction Pvt Ltd.</b>	<b>13,00,000</b>	<b>31.01.2025</b>
<b>91.</b>	<b>Penalty</b>	<b>Bhopal</b>	<b>M/s Coral Associates</b>	<b>2,03,920</b>	<b>09.01.2024</b>
<b>92.</b>	<b>Penalty/ Debar</b>	<b>Bhopal</b>	<b>M/s Rakshak Securitas (P) Ltd</b>	<b>2,00,000</b>	<b>21.12.2023</b>
<b>93.</b>	<b>Penalty</b>	<b>Bhopal</b>	<b>M/s. Road LinkInfrotech.</b>	<b>2,00,000</b>	<b>24.01.2025</b>

<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
			<b>Pvt.Ltd.</b>		
<b>94.</b>	<b>Penalty/ Debar</b>	<b>Bhopal</b>	<b>M/s. Neeraj Kumar</b>	<b>12,00,000</b>	<b>24.01.2025</b>
<b>95.</b>	<b>Penalty</b>	<b>Bhopal</b>	<b>M/s Ganeshgarhia Construction Pvt. Ltd.</b>	<b>1,00,000</b>	<b>30.01.2025</b>
<b>96.</b>	<b>Penalty</b>	<b>Bhopal</b>	<b>M/S Alok Buildtech</b>	<b>1,00,000</b>	<b>30.05.2024</b>
<b>97.</b>	<b>Penalty</b>	<b>Bhopal</b>	<b>M/S AKCC</b>	<b>7,20,000</b>	<b>01.05.2024</b>
<b>98.</b>	<b>Penalty</b>	<b>Mumbai</b>	<b>M/s. Riddhi Siddhi Associates</b>	<b>1,00,000</b>	<b>10.07.2024</b>
<b>99.</b>	<b>Penalty</b>	<b>Mumbai</b>	<b>M/s Ganeshgarhia Construction Pvt. Ltd.</b>	<b>4,45,000</b>	<b>25.01.2025</b>
<b>100.</b>	<b>Penalty/ Debar</b>	<b>Mumbai</b>	<b>M/s Rajkumar Dhakane</b>	<b>19,38,518</b>	<b>18.07.2024</b>
<b>101.</b>	<b>Penalty</b>	<b>Gandhinagar</b>	<b>M/s Ashirwad Smart Infralink</b>	<b>2,00,000</b>	<b>10.01.2025</b>
<b>102.</b>	<b>Penalty</b>	<b>Gandhinagar</b>	<b>M/s Sahakar Global Ltd.</b>	<b>6,00,000</b>	<b>18.09.2024</b>
<b>103.</b>	<b>Penalty</b>	<b>UP East</b>	<b>M/s Path Ltd.</b>	<b>10,00,000</b>	<b>15.05.2024</b>
<b>104.</b>	<b>Penalty</b>	<b>UP East</b>	<b>M/s Shiva Buildtech Ltd</b>	<b>3,00,000</b>	<b>17.10.2024</b>
<b>105.</b>	<b>Penalty/ Debar</b>	<b>UP East</b>	<b>M/s Shiva Buildtech Ltd</b>	<b>10,00,000</b>	<b>15.01.2025</b>
<b>106.</b>	<b>Penalty</b>	<b>UP East</b>	<b>M/s Ashish Agarwal</b>	<b>3,00,000</b>	<b>27.11.2024</b>
<b>107.</b>	<b>Penalty/ Debar</b>	<b>UP East</b>	<b>M/s Ashish Agarwal</b>	<b>10,00,000</b>	<b>25.01.2025</b>
<b>108.</b>	<b>Penalty</b>	<b>UP East</b>	<b>M/s Ganesh Garia (previous</b>	<b>11,00,000</b>	<b>25.04.2024</b>

<b>Sl. No.</b>	<b>Penalty/ Debarment</b>	<b>Name of Regional Office</b>	<b>Name of Toll Agency</b>	<b>Amount of Penalty imposed (Rs.)</b>	<b>Date of Penalty</b>
			tenure)		
109.	<b>Penalty/ Debar</b>	<b>UP East</b>	<b>M/s Ashmi Road carriers</b>	<b>10,00,000</b>	<b>25.01.2025</b>
110.	<b>Penalty</b>	<b>UP East</b>	<b>M/s Coral Associates (Previous Agency)</b>	<b>1,00,000</b>	<b>18.12.2024</b>
111.	<b>Penalty</b>	<b>UP West</b>	<b>M/s Coral Associates</b>	<b>10,000</b>	<b>25.01.2025</b>
112.	<b>Penalty</b>	<b>Kolkata</b>	<b>M/s. ShreePal Singh</b>	<b>8,70,000</b>	<b>27.11.2024</b>
113.	<b>Penalty</b>	<b>Raipur</b>	<b>M/s Ashmi Road carriers</b>	<b>1,00,000</b>	<b>25.01.2025</b>
114.	<b>Penalty</b>	<b>Raipur</b>	<b>M/s Coral Associates</b>	<b>1,00,000</b>	<b>15.10.2024</b>
115.	<b>Penalty</b>	<b>Raipur</b>	<b>M/a Anil Kumar Shukla</b>	<b>2,00,000</b>	<b>08.10.2024</b>
116.	<b>Penalty</b>	<b>Ranchi</b>	<b>M/s Riddhi Siddhi Associates</b>	<b>1,00,000</b>	<b>08.05.2024</b>
117.	<b>Penalty</b>	<b>Ranchi</b>	<b>M/s Riddhi Siddhi Associates</b>	<b>3,00,000</b>	<b>08.01.2025</b>
118.	<b>Penalty</b>	<b>Ranchi</b>	<b>M/s Ashmi Road carriers</b>	<b>1,10,000</b>	<b>08.10.2024</b>
119.	<b>Penalty</b>	<b>Ranchi</b>	<b>M/s Ashmi Road carriers</b>	<b>2,00,000</b>	<b>11.01.2025</b>
120.	<b>Penalty</b>	<b>Ranchi</b>	<b>M/s Coral Associates</b>	<b>1,00,000</b>	<b>14.03.2024</b>
121.	<b>Penalty</b>	<b>Ranchi</b>	<b>M/s West Well Iron &amp; Steel Pvt. Ltd.</b>	<b>1,00,000</b>	<b>14.03.2024</b>
122.	<b>Penalty</b>	<b>Ranchi</b>	<b>M/s Rajendra Singh</b>	<b>3,00,000</b>	<b>07.02.2025</b>

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